NOTIFICATION

New Delhi, the 22nd September 2003

S.O. 1093 (E) In exercise of the powers conferred by Sub-section (1) of Section 5 A of the Wild Life (Protection) Act, 1972 (53 of 1972), the Central Government hereby constitutes the National Board for Wild Life consisting of the following members, namely:

(a) Prime Minister
(b) Minister-in-charge of Forests and Wild Life
(c) The following Members of Parliament:
   (i) Sh. Rajen Gohain, Lok Sabha
   (ii) Sh. Khelsai Singh, Lok Sabha
   (iii) Smt. Maya Singh, Rajya Sabha
(d) Member, Planning Commission in-charge of Forests and Wildlife
(e) the heads of the following non-governmental organizations:
   (i) Bandhagarh Foundation Trust, Rewa, Madhya Pradesh
   (ii) Prakrity Samsad, Kolkata, West Bengal
   (iii) Foundation for Revitalisation of Local Health Traditions, Bangalore
(iv) CP Ramaswamy Environmental Education Centre, Chennai, T.N.
(v) Gujarat Ecological Education and Research Foundation, Gujarat.

(f) The following eminent conservationists, Member ecologists and environmentalists:

(i) Sh. Mir Inayatullah
(ii) Sh. Saketanand Singh
(iii) Sh. Samar Singh
(iv) Sh. Raj Chengappa
(v) Sh. Ravi Singh
(vi) Sh. Mithilesh K. Sharma
(vii) Sh. R.L. Singh
(viii) Ms. Dilnawaz Wariawa
(ix) Shri Govind Patel
(x) Sh. Suresh C. Sharma

(g) The Secretary to the Government of India in-charge of the Ministry of Environment and Forests

(h) The chief of the Army Staff

(i) The Secretary to the Government of India
in-charge of the Ministry of Defence

(j) The Secretary to the Government of India in-charge Member
of the Ministry of Information and Broadcasting

(k) The Secretary to the Government of India in-charge Member
of the Department of Expenditure, Ministry of Finance

(l) The Secretary to the Government of India-in-charge Member
of the Ministry Tribal Welfare

(m) The Director-General of Forests in the Ministry of Member
of Environment and Forests

(n) The Director-General of Tourism, Government of India Member

(o) The Director-General Indian Council for Forestry Member
Research and Education, Dehradun

(p) The Director, Wild Life Institute of India, Dehradun Member

(q) The Director, Zoological Survey of India Member
(r) The Director, Botanical Survey of India  Member

(s) The Director, Indian Veterinary Research Inst. Member

(t) The Member-Secretary, Central Zoo Authority Member

(u) The Director, National Institute of Oceanography Member

(v) A representative of each of the following states Member

(i) Jammu and Kashmir

(ii) Rajasthan

(iii) Maharashtra

(iv) Karnataka

(v) Tamil Nadu

(vi) Kerala

(vii) Jharkhand

(viii) Assam

(ix) Mizoram

(x) Nagaland

(w) The Director, Wild Life Preservation Member-Secretary
VINOD RISHI, Addl. Director, General of Forests